

Government of Odisha
Department of Women & Child Development

File No- PT1-WCD-ICDS-N-SCHM-0015-2019

No: 16139 /RFP 02/2022-23 POSHAN Abhiyaan

Date: 29/09/2022

CORRIGENDUM

In partial modification to the Request For Proposal (RFP) No 02/2022-23 dated 20.08.2022 for "Selection of an Agency for Outsourcing of Services under Poshan Abhiyaan in Odisha" through E-tender, following clarification/modification is issued.

Sl.No	Reference in revised RFP	Existing Clause	Modification
1	Disclaimer Page 2	Disclaimer Para- 3 & 5	The designation "Director, ICDS & SW" has been replaced and to be read as "Commissioner-cum-Secretary to Govt."
2	Section-1 Letter of invitation Sl No-2, Page no-12 of the revised RFP	The proposal complete in all respect as specified in the RFP Document must be accompanied with a Non-refundable amount of Rs.10000/-(Rupees One thousand only) towards Bid Processing Fee through online mode only. Submission of proposal through any other mode will be rejected.	The proposal complete in all respect as specified in the RFP Document must be accompanied with a Non-refundable amount of Rs.10000/-(Rupees Ten thousand only) towards Bid Processing Fee through online mode only. Submission of proposal through any other mode will be rejected.
3	Section-1 Letter of invitation Sl No-3, Page no-12 of the revised RFP	The last date and time for submission of proposal complete in all respects is 22.09.2022, 05:00 PM.	The last date and time for submission of proposal complete in all respects is 11.10.2022, 05:00 PM.
4	Section-2 1. Pre-qualification criteria, Sl No -iii, Page No-14, of the revised RFP	Bidder must have successfully completed 3 assignments including ongoing projects (of minimum 6 months) of similar nature (Outsourcing of Services) (having Contract Value as per proposed project of Rs.5 Cr., in any sector under Central / State Govt. / Externally Aided Projects / Autonomous bodies	Bidder must have successfully completed 3 assignments (Outsourcing of Services) (having Contract Value of Rs.5 Cr., in any sector under Central / State Govt. / Externally Aided Projects / Autonomous bodies operated under Govt. administrative control / International and National Organization during the last 3 Financial Years.(FY 2019-20 to FY 2021-22).

		operated under Govt. administrative control / International and National Organization during the last 3 Financial Years.(FY 2019-20 to FY 2021-22)	Ongoing projects of similar nature having completed minimum 6 months from the date of actual deployment of manpower, will be considered.
	Section-2 S L No 2. Page No-15, of the revised RFP	Documents/ formats needs to be submitted along with TECHNICAL PROPOSAL(2 Copies)	“Bid Security Declaration form” is to be furnished along with other documents listed in bullet points under this Para.
5	Section-2 7. Evaluation Process ii. Technical Evaluation(2nd Stage), SL No -1, Sub Criteria, Page No-18, of the revised RFP	a)Outsourcing Project/ Labour Contract for providing experts in various disciplines with contract value above 3 Crores: 5 marks for each project subject to a maximum of 20 marks.	Outsourcing Project/ Service Contract for providing experts in various disciplines with contract value above 5 Crores, 5 marks for each project subject to a maximum of 20 marks.
6	Section-2 7. Evaluation Process ii. Technical Evaluation(2nd Stage), SL No -3, Main Criteria & Weights out of Total 100 marks Page No-18, of the revised RFP	Proposed Technical Experts deployed for the Purpose	Proposed Technical Experts deployed for the Purpose Supporting document as proof of number of personnel in the payroll of the institution(EPF certificate as proof)
7	Section-2 8. Evaluation Process In Quality and cost based selection method , Page No-21, of the revised RFP	For the purpose of evaluation, the total evaluated cost shall be inclusive of all taxes & duties for which the Department will make payment to the consulting firm including overhead expenses, such as travel, accommodation, logistics, training/ workshop, preparation of reports / formats, printing & other secretarial expenses etc., which will be shown as part of service charges in the financial	The financial bid will be evaluated on the basis of service charges quoted by the bidder.


		bid.	
8	Section-3 Clause No-8: payment terms and schedule in a tabular form(Heading of the table) , Page No-30, of the revised RFP	% of total overhead and service charges	% of service charges
9	Section-3 Clause No-8.2 , Page No-30, of the revised RFP	Payment towards salary to man power & pro-rata service charges& overhead expenses shall be made on monthly basis on satisfactory performance.	Payment towards salary to man power & pro-rata service charges shall be made on monthly basis on satisfactory performance.
10	Section-4 Tech-5(Bidders past experience details), Page No-37, of the revised RFP	Table -1 (List of 3 No's completed assignments only of similar nature** in any sector during last 3 years)	Table -1 (List of completed/ ongoing assignments only of similar nature in any sector during last 3 years).
11	Section-4 Tech-5(Bidders past experience details), Page No-37, of the revised RFP	Bidders are requested to furnish the list limited to <Nos>assignments of similar undertaken during the last 3 Financial Years (to be decided accordingly) as per the above prescribed format only. *assignments having contract value of >= 5 lakhs & duration of 3 year only will be taken into consideration	Bidders are requested to furnish the list of assignments of similar nature undertaken during the last 3 Financial Years (FY 2019-20 to FY 2021- 22) as per the above prescribed format only. *assignments having contract value of >= 5 Crores & duration of 3 year(3 assignments including ongoing projects of similar nature having completed minimum 6 months from the date of actual deployment of manpower, will be taken into consideration.

12	Section-5 Page 44-47 of revised RFP	Financial Proposal Submission Forms	Refer to the revised financial proposal submission format uploaded in PDF document.
13	Anexure-II Section-6 Bid submission checklist Financial Proposal Page 48 of revised RFP	(SL No -3) Breakdown of overhead expenses(FIN- 3)	The bidders are requested not to fill this field.
14	Annexure- III Job description/positions under POSHAN Abhiyaan Page 52 of revised RFP	SI No 7: Fixed consolidated remuneration(Rs. Per person/per month) of Office Messenger/Peon *	* The consolidated remuneration of the office messenger at the state level will be Rs 10,100/- and the employers' contribution towards EPF and ESI for personnel outsourced in this category will be reimbursed over and above the amount of consolidated remuneration.

All other terms & conditions shall however remain unaltered as thereof in the revised Request For Proposal (RFP) document.

Sl.No	Reference in the uploaded Pre-bid response	Existing Response	Modification
1	XEAM Ventures Private Limited, query no-2	Refer para 8.3 of page 32 of the RFP	Refer para 8.3 of page 31 of the revised RFP
2	R R Enterprises	All details mentioned in Annexure- III	All details mentioned in Annexure- III and Fin-2 of Section-5 uploaded as PDF document

All other clarifications shall however remain unaltered as thereof in the uploaded pre-bid response.


Additional Secretary to Govt.

Section 5

Financial Proposal Submission Forms

FIN - 1

COVERING LETTER

(In Bidder's Letter Head)

[Bhubaneswar, Date]

To

The Additional Secretary to Government, POSHAN Abhiyaan
Women & Child Development Department,
LoksevaBhavan, Government of Odisha, PIN- 751001

**Subject: SELECTION OF AN AGENCY FOR OUTSOURCING OF SERVICES
UNDER POSHAN ABHIYAAN IN ODISHA**

Sir

I, the undersigned, offer to provide outsourced services under POSHAN Abhiyaan in Odisha in accordance with your Request for Proposal No.____, Dated: _____.Our attached Financial Proposal is for the sum of [*Insert amount(s) in words and figures**].

The above quoted amount is inclusive of the taxes applicable as per GST Act. I do hereby undertake that, in the event of acceptance of our bid, the services shall be provided in respect to the terms and conditions as stipulated in the RFP document.

Our financial proposal shall be binding upon us subject to the modifications resulting from contract negotiations, up to expiration of the validity period of the proposal of **120 days**. I have carefully read and understood the terms and conditions of the RFP and do hereby undertake to provide the service accordingly.

I understand that you are not bound to accept any proposal you receive.

I remain,

Yours faithfully,

Authorized Signatory [*In full and initials*]

Name and Designation of Signatory with Date and Seal:

Address of the Bidder:

*Amount must match with the one indicated in Fin-2.

Instructions :

- *Bidders shall submit the financial proposal as per the prescribed format given above in both figures and words, and signed by the Bidder's Authorized Representative. In the event of any difference between figures and words, the amount indicated in words shall prevail.*
- *Remuneration of the professionals is inclusive of ESI, EPF and GST as per the extant guideline/statutory provision.*
- *The service charge quoted for the assignment shall remain fixed till completion of the contract. No further claim on statutory provision will be entertained. * The consolidated remuneration of the office messenger at the state level will be Rs 10,100/- and the employers' contribution towards EPF and ESI for personnel outsourced in this category will be reimbursed over and above the amount of consolidated remuneration as per the Finance Department Letter No 30722 dated 06.11.2021..*
- *Service charge is to be submitted in terms of 'Rupee' only, anything mentioned in 'Paisa' will not be considered.*
- *Salary of manpower shall be fixed & any deviation would invite penal action.*
- *The Financial Bid will be evaluated on the basis of Service charges quoted by the bidder.*
- *The Service charge should not be quoted as <3% of the total budget.*

Authorized Signatory [In full and initial]: _____

Name and Designation with Date&Seal: _____